

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 95 OF 2019 &
IA NOS. 1283& 1333 OF 2019**

Dated : 25th September, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/sRain Coke Ltd.

... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission &Anr. ...

Respondent(s)

Counsel for the Appellant(s) :

Mr. S. Venkatesh
Mr.Nishtha Kumar
Mr.VikasMaini
Mr.SuhaelButtan

Counsel for the Respondent(s) :

Mr. K. V. Mohan
Mr. K. V. Balakrishnan
Mr. Rahul Kumar Sharma for R-1

Mr.Nishant Sharma
Mr. R. K. Sharma
Mr. V.V. HanumanthaRao for R-2

ORDER

**IA No. 1333 of 2019
(Vacation of Stay)**

Heard the learned counsel for the parties.

Order is Reserved.

**(S.D. Dubey)
Technical Member**

**(Justice ManjulaChellur)
Chairperson**

Js/mkj